

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 554 of 2001  
(OA 1351 of 96)

Date of order : 7.9.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman

Hon'ble Mr. B.P.Singh, Administrative Member

UNION OF INDIA & ORS.

VS

AMRIT KR. BHATTACHARJEE

For the applicants : Ms.U.Sanyal, counsel

For the respondents : Mr.Samir Ghosh, counsel

O R D E R

Through this application the applicant(respondents in OA) seeks 6 months' extension for implementation of the direction given in the OA.

2. This request is opposed by the 1d. counsel for the applicant in the OA.

3. Having heard the submissions made by the 1d. counsel for the parties, 3 months' period is extended from today for implementing the order of the Tribunal passed in OA 1351 of 96.

4. The MA therefore stands disposed of.

Shyam  
MEMBER (A)

in

  
VICE-CHAIRMAN